

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT – 2**

ITEM No.6 - IA/544(AHM)2024  
in  
**CP(IB) 568 of 2019**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Small Industries Development Bank of India  
V/s  
Champion Agro Ltd

.....Applicant

.....Respondent

**Order delivered on: 10/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Harshal Patel, Adv. for Mr. Lalit Patel, Adv.  
For the Respondent :

**ORDER**

**IA/544(AHM)2024**

This application is filed by the Liquidator to take on record the report of constitution of Stakeholders' Consultation Committee as prepared in accordance with Regulation 31A of the IBBI (Liquidation Process) Regulations, 2016. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 544 of 2024 stands disposed of.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**